

Portfolio of Siddhartha Shankar Ray

यह दुर्भाग्य की बात है कि जब हमारी राजनीतिक, आर्थिक और सामाजिक स्थिति संतोषजनक नहीं जा रही है, वे हमारे बीच नहीं रहे। वे हमारे बीच रहते तो हमें उन से कई तरह की प्रेरणा मिलती। स्वाधीनता संग्राम की अगली पीढ़ी के लोग एक एक करके हम से जुदा होते जा रहे हैं। डाक्टर सैयद महमूद को मुझे नजदीक से देखने और समझने का मौका मिला है वह मजरुहक साहब के दामाद थे और उन्हीं के पद जिन्हों पर बराबर चलते रहे। उन दिनों में जब देश का विघटन साम्प्रदायिक आधार पर किया जा रहा था, वे उन मुस्लिम नेताओं में से थे जिन्होंने डट कर इसका विरोध किया और एकता की, मिल्लत की मशाल इस देश में बराबर जलाई।

मैं अपनी ओर से तथा अपने दल, सोशलिस्ट पार्टी की ओर से इन सब दिवंगत आत्माओं के प्रति श्रद्धांजलि अर्पित करता हूँ और उनके शोक संतप्त परिवारों के प्रति संवेदना प्रकट करता हूँ।

MR. SPEAKER : The House will stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

11.36 hrs.

INTRODUCTION OF MINISTER AND STATEMENT RE. PORTFOLIO OF SHRI SIDDHARTHA SHANKAR RAY

MR. SPEAKER : Before I take up the questions the Prime Minister will introduce the new Minister, Professor Nurul Hasan to this House, and also make some statement about the portfolio of Shri Siddhartha Shankar Ray.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : Sir, I have pleasure in introducing

to you and, through you, to the House my new colleague professor Syed Nurul Hasan.

I have sought your Permission to make a very brief statement because in my statement made in this House on the 29th June, 1971 soon after the President took over the administration of the state of West Bengal, I had said that Shri Siddhartha Shankar Ray would look after the work relating to West Bengal and the problems created in that and some other states by the massive influx of refugees and would, in due course, shed his portfolios of Education, Social Welfare and the Department of Culture. It was felt at that time that the onerous demands of West Bengal and the problems of refugees would require the undivided attention of a Cabinet Minister. However, when the decision was reviewed in the light of actual experience, it was found that, in view of the marked general improvement in the situation in Bengal since this appointment, it would be possible for Shri Ray to look after this work in addition to his ministerial duties. The subsequent appointment of Professor Nurul Hasan as Minister of State in the Ministry of Education and Social Welfare and in the Department of Culture, has given Shri Ray the assistance of a distinguished educationist. I have, therefore, decided that Shri Ray will continue to be in charge of his portfolios in addition to looking after the work relating to West Bengal and refugees.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : What the Prime Minister has stated is contradicting her own statement. On that I had given a privilege motion during the last session and because I was ill in the nursing home it was disposed of summarily. I shall raise the matter once again and shall point out to the House that the Prime Minister had deliberately misled the House

MR. SPEAKER : Order, order.

11.38 hrs.

ORAL ANSWERS TO QUESTIONS

Allotment of Ad Hoc Accommodation to Government Employees

*1. SHRI AMAR NATH CHAWLA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have taken a decision in principle to allot Government accommodation to the employees whose applications for *ad hoc* allotment were under consideration; and

(b) if so, when the allotment to these applicants is expected and the proposed location where these applicants are likely to get Government accommodation ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) The allotment in such cases is made as and when vacancies become available in different areas. As such it cannot be indicated as to when and where such applicants are likely to get accommodation.

SHRI AMAR NATH CHAWLA : May I know whether it is a fact that the construction of a substantial number of quarters in the vicinity of Gole Market in New Delhi is complete or is nearing completion; if so, will the Minister consider Making *ad hoc* allotments in advance ?

SHRI I. K. GUJRAL : These *Ad hoc* allotment cannot be made because for *ad hoc* allotment there are rules. An overwhelming section of the new houses has to be given to people who have been on the waiting list. *ad hoc* allotments do not go beyond 12½ per cent on the basis of illness. Therefore, on that basis those who have qualified for the area will get the allotment.

SHRI AMAR NATH CHAWLA : In view of the paucity of private rented accommodation at reasonable rent, is the Government taking steps to provide accommodation to Government servants and have they any plans to meet the shortage ?

SHRI I. K. GUJRAL : I agree with my hon. friend that there is an acute shortage of housing in Delhi and elsewhere also. In the current Plan, we have allocated Rs. 24 crores for construction of, what we call, general pool houses for Government servants. Delhi will get an additional accommodation of 8331 units.

श्री हुकम चन्द्र कछवाय : दिल्ली में मकानों की समस्या बहुत जटिल है और बहुत बड़ी संख्या

में कर्मचारी झुग्गी-झोपड़ियों में भी रहते हैं। क्या सरकार ने उन लोगों की आवश्यकता को ध्यान में रखते हुए कोई लक्ष्य बनाया है कि प्रति-वर्ष कितने लोगों को मकान दिये जायेंगे ; यदि हाँ, तो यह लक्ष्य क्या है और इस समस्या को हल करने के लिए सरकार ने कौन से विशेष कदम उठाये हैं ?

SHRI I. K. GUJRAL : As I said just now, there is an acute shortage of housing in the country as a whole. All the steps that can be taken for giving additional accommodation to Government servants cannot be very much divorced from the national situation. At the moment, the Government servants have got satisfaction of over 41 per cent. We are trying to have new houses. But I cannot promise that the stage is near about when we can provide a house for everybody.

श्री हुकम चन्द्र कछवाय : मंत्री महोदय ने यह नहीं बताया है कि प्रतिवर्ष कितने लोगों को मकान देने का लक्ष्य है।

श्री बी० पी० सौर्य : यह सत्य है कि दिल्ली में मकानों की समस्या है, लेकिन शिड्यूल्ड कास्ट्स और शिड्यूल्ड ट्राइब्स के सरकारी नौकरों को इस सम्बन्ध में छुआछूत का भी सामना करना पड़ता है। चूँकि उन लोगों को छुआछूत के कारण मक्का के यहाँ मकान नहीं मिलते हैं और अगर मिलते हैं, तो वे तरह तरह के शोषण के शिकार होते हैं, इस लिए क्या सरकार इस परिस्थिति में उनको स्कामोडेशन देने की विशेष व्यवस्था करेगी ?

SHRI I. K. GUJRAL : While we do agree with some percentage of allocation to Scheduled Castes, not on the basis of untouchability but on the basis of being depressed socially, and we are trying to do something, it is very difficult to make a distinction because all the Government servants have to be dealt with almost equally in the matter of houses in a particular category.

SHRI B. P. MAURYA : "Socially depressed" includes untouchability.

SHRI I. K. GUJRAL : I feel we are fighting untouchability.

श्री एच० के० एल० भगत : मैं यह जानना चाहता हूँ कि गवर्नमेंट सरवेंट्स को एकाभोडेशन देने के लिए जो प्लान बनाया गया है, क्या उसमें रिटायर होने वाले गवर्नमेंट सरवेंट्स को भी एकाभोडेशन देने के बारे में कोई स्कीम सरकार के जेरे-गौर है।

SHRI I. K. GUJRAL : I have been persuading the Delhi Development Authority that a separate housing scheme may be launched for building houses for those who have retired or may be retiring in the following few years. For this purpose we have also decided, more or less, to give to the Urban Development Housing Corporation a special allocation for building up these houses.

श्री इसहाक सम्मली : क्या यह सही है कि पिछले दिनों सरकारी मुलाजिमों के लिए जो मकान बनाये गये थे, वे उन लोगों को न मिल कर कुछ और लोगों को मिल गये हैं? क्या सरकार ने इस बारे में जांच की है कि ये मकान हमारे लोगों के पास कैसे पहुंचे? जाहिर है कि जब मकान तैयार होने के बावजूद सरकारी मुलाजिमों को एलाट नहीं किए जाने हैं, तो उन को परेशानी होगी सरकार को इस बारे में क्या कुद्वारी पेश हो रही है कि जैसे जैसे मकान तैयार होते जायें, वे सरकारी मुलाजिमों को एलाट किए जायें और उन लोगों को उनका कब्जा दिलाया जायें?

SHRI I. K. GUJRAL : I am not aware of any situation where houses built for Government servants have been given to somebody else. The only people who have been given houses are journalists and also Members of Parliament. I do not know of any other category of persons to whom the houses built in general pool have been allocated. Secondly about the allotment of houses as they are built, every step is taken to see that they are allotted as early as possible. In some cases, they remain vacant because the services, like electricity and water are not available. It creates more problem to allot a house without water and electricity.

Students' Participation in University Administration

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*2. SHRI BIRENDER SINGH RAO :
SHRI NIHAR LASKAR :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether any progress has been made towards accepting the Gajendragadkar Commission's recommendation to allow students' participation in the University administration ; and

(b) the steps taken to safeguard the sanctity of educational institutions from extraneous elements ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHRI SIDDHARTHA SHANKAR RAY) : (a) The Gajendragadkar Committee on Governance of Universities and Colleges has submitted its Report relating to governance of universities. The report of the Committee, which *inter-alia* contains recommendations on student participation, has been circulated by the University Grants Commission to all the Universities inviting their views on the recommendations and the implementation thereof. The Commission while forwarding the report to the Universities has observed that it attaches great importance to these recommendations and in particular to the Students' Participation. The implementation of the report with regard to student participation in the University Administration would require amendment of the Acts of the Universities and further action in this regard is to be taken up by the State Governments and the Central Government. So far as the Central Government is concerned the recommendations of the Committee including the one relating to student participation will be duly taken into account in formulating long term legislative proposals for the Central Universities.

(b) The Universities and educational institutions being autonomous organisations have adequate powers to safeguard themselves against extraneous elements.

SHRI BIRENDER SINGH RAO : I have not seen the statement.